

BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE
ORIGINAL APPLICATION NO. 207 OF 2023 (WZ)

The Corner Coop Housing Society Ltd. ... Applicant
Versus
Member Secretary, MPCB & Anr. Respondents

ADDITIONAL AFFIDAVIT OF APPLICANT

1. I, Smt Pravina Doshi, adult, Indian Inhabitant, in capacity of Secretary of the the Corner Co-op Housig Society Ltd. and authorized representative vide resolution of the Applicant Society, having address at 1st floor, The Corner Co operative Housing Society Ltd., Junction of Devidas lane & Link Road, Devki Nagar, Borivali (West), Mumbai-400103 do hereby solemnly affirm and state as under:-

2. I say that, I am well conversant with the facts and circumstances of the case and thus I am in a position to depose to the same from the records maintained by the Applicant.

3. I say that this Hon'ble Tribunal vide order dated 02.04.2025 has directed Respondent MPCB to file an affidavit indicating violations committed for the period mentioned in the MPCB's earlier Affidavit. The said affidavit is to be filed before the Hon'ble Tribunal pass final order in the above matter. I say that vide the said order dated 02.04.2025 the Hon'ble Tribunal after considering the submissions of the Applicant, has further



issues local residents. It is humbly submitted that necessary direction be issued to resolve issues faced by the residents located near the site with respect to aforesaid.

7. In view of the submissions made by the Applicant herein, I humbly submit that no further permissions be granted for renewal to current operator and also for new RMC Plant at the site under reference. I humbly say that in view of latest Circular dated 08.10.2024 and notification dated 27.11.2024 issued by the Respondent MPCB with respect to permission for operation of RMC plant to be granted only in orange zone and revised Guidelines, the Hon'ble Tribunal be pleased to consider same and direct no further permission be granted at the site under reference.



[Handwritten signature]

Solemnly affirmed at Mumbai]

Dated this 23 APR 2025

Before me,



[Handwritten signature: JM Paeth]

Advocate for the Applicant



BEFORE ME

[Handwritten signature]

JAGDISH TRYAMBAKRAO DONGARDIVE
Advocate High Court & Notary, (Govt of India)
Rahul Chawl Committee, Kranti Nagar,
Akurli Road, Kandivali (East),
Mumbai-400 101.



23 APR 2025

9:20

153 Exhibit 'A' collectively

4

5G



Today

All Photos



9:20 AM

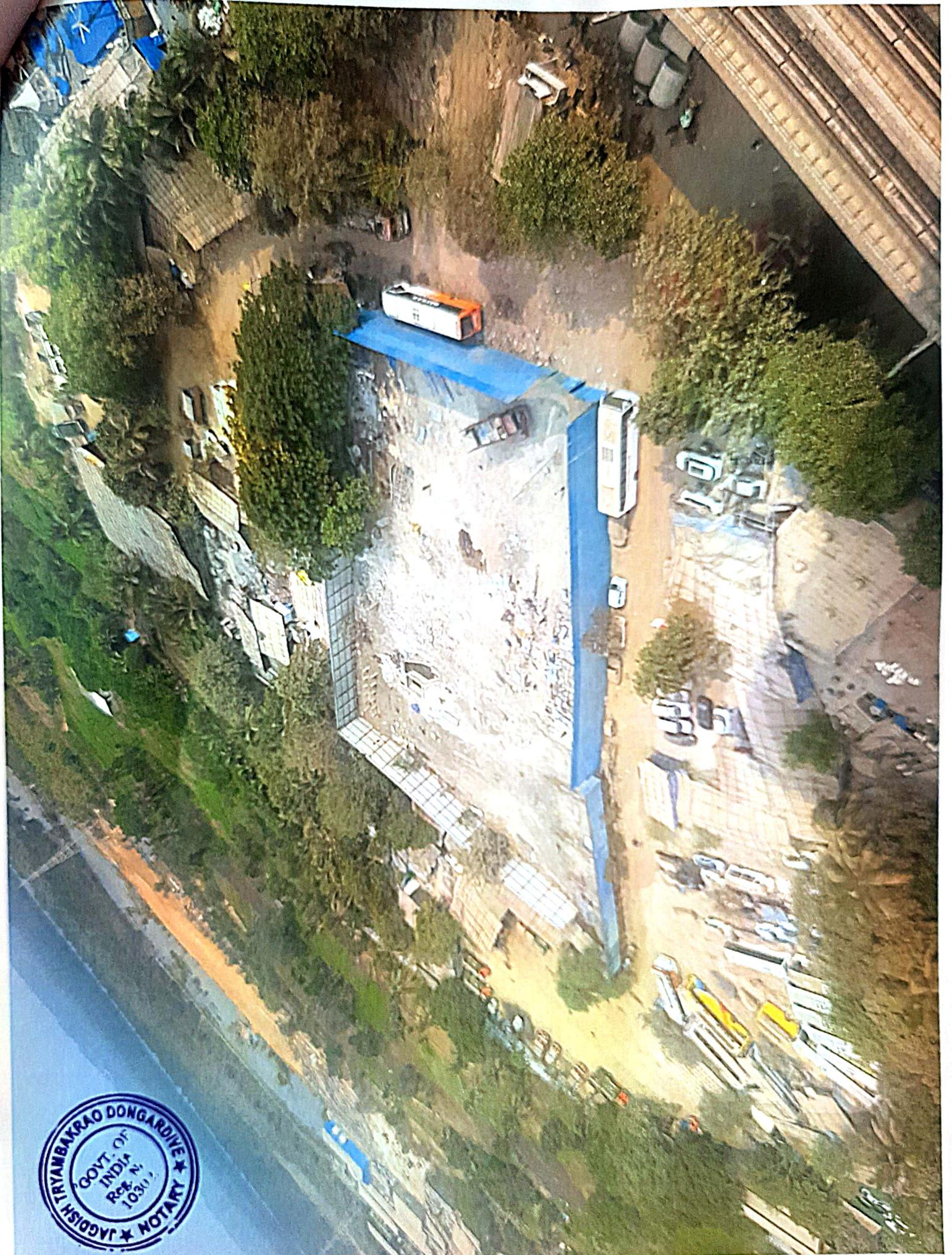


21 April 2025



2



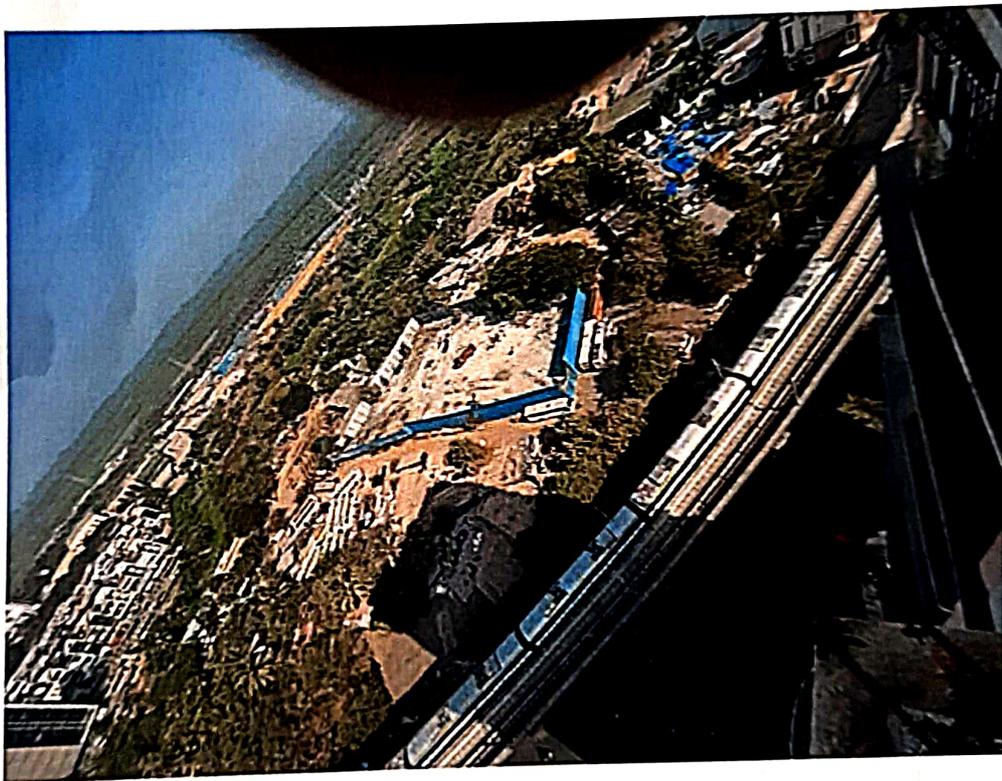


JAGDISH TRIVAMBHAKRAO DONGARDIVE
GOVT. OF INDIA
Reg. No. 10307
NOTARY



Mumbai Subur...
8 April 9:10 AM

All Photos

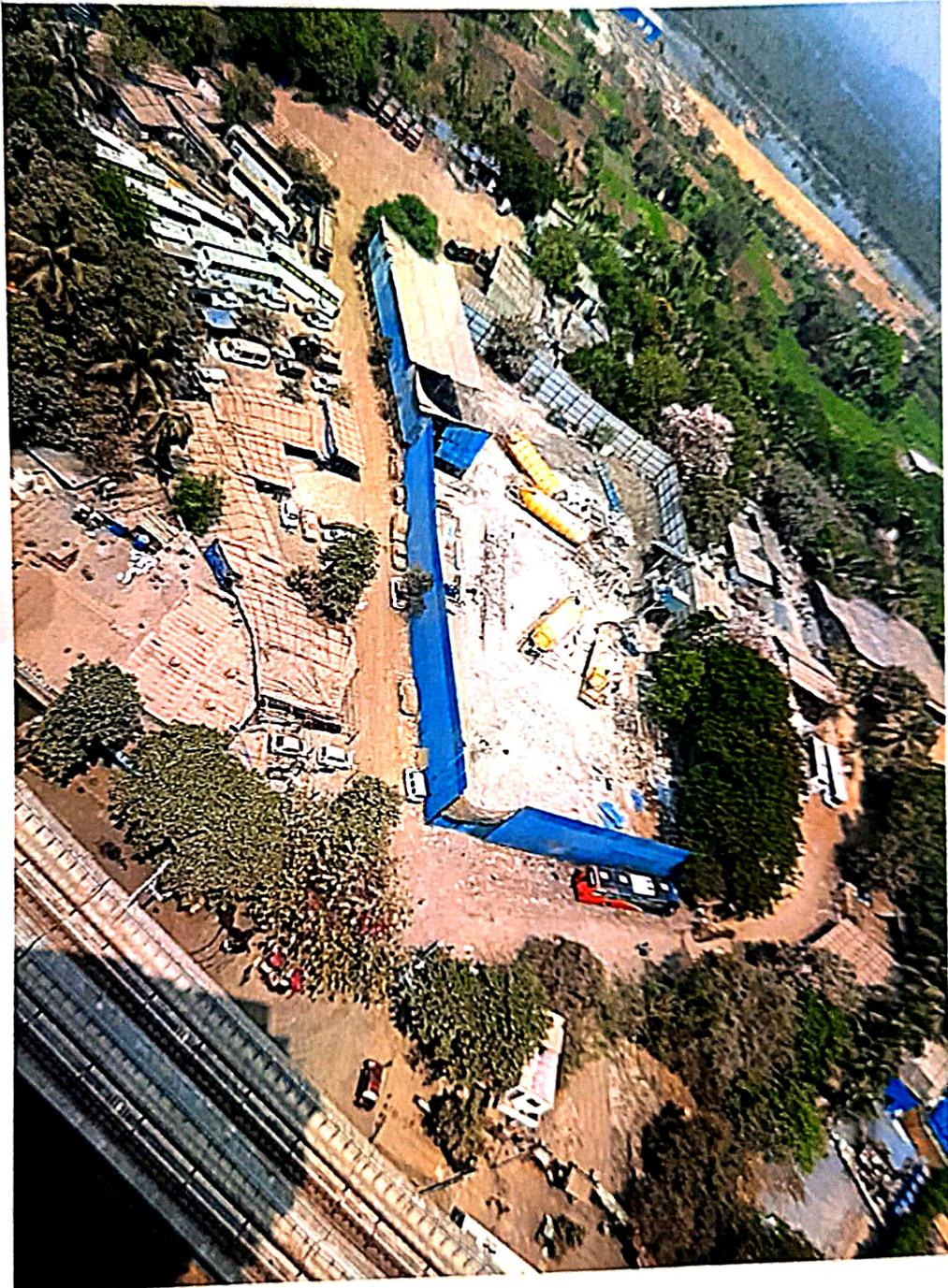


< Mumbai Subur...
8 April 9:09 AM

All Photos ...



Mumbai Suburban - Borivali West ...
30 March 11:12 AM

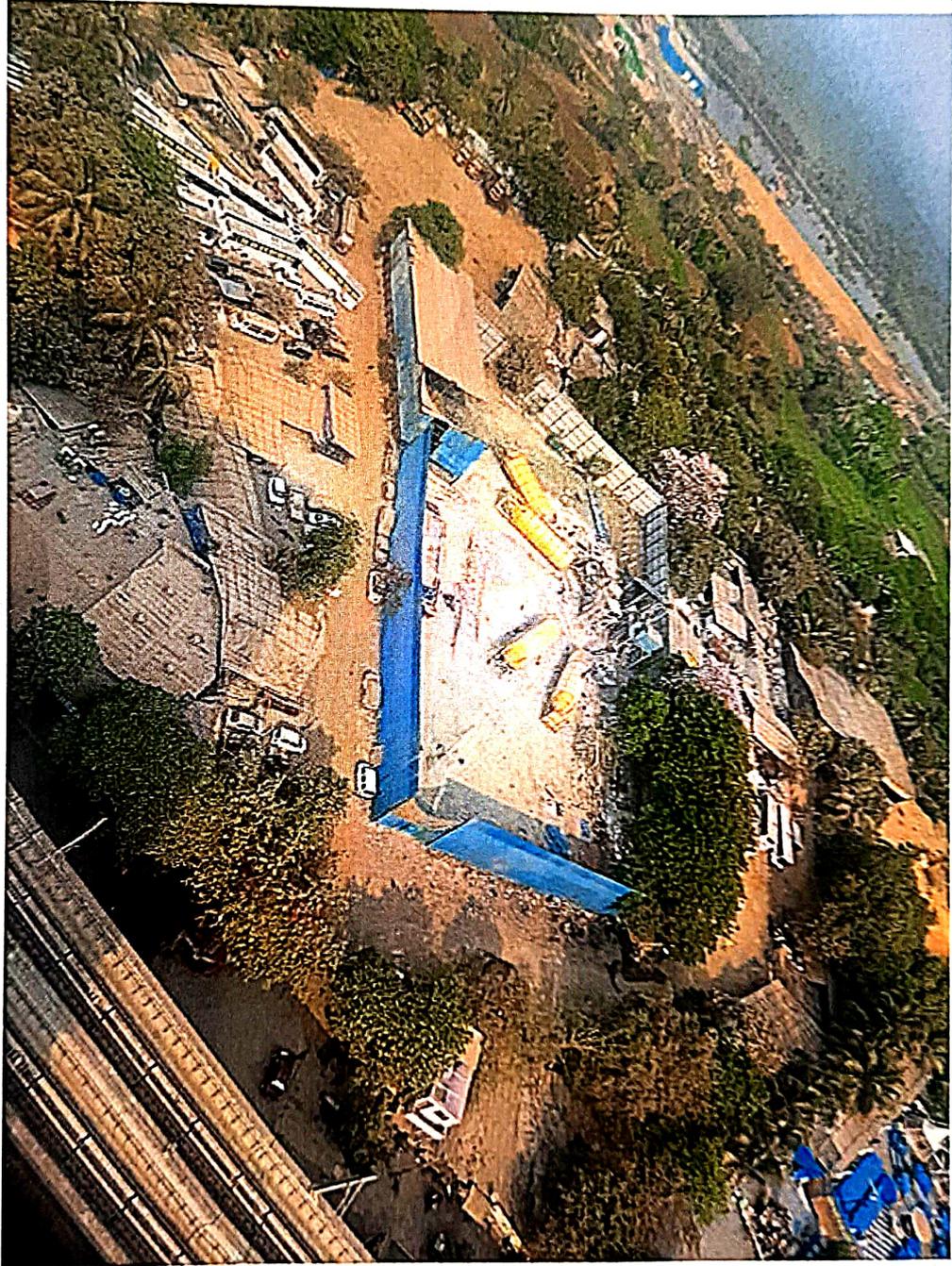




Mumbai Suburban - Borivali West



30 March 9:18 AM





BEFORE THE NATIONAL GREEN
TRIBUNAL
WESTERN ZONE BENCH, PUNE
ORIGINAL APPLICATION NO. 207
OF 2023 (WZ)

The Corner Coop Housing Society Ltd.
... Applicant

Versus

Member Secretary, MPCB & Anr.

... Respondents

Affidavit of Smt Pravina Doshi
Applicant society

Dated 23rd day of April, 2025

Adv Yamuna Parekh
1, Madhu Villa, Eksar Road,
Shanti Ashram, Borivali (West)
Mumbai- 400103.
Mob.no.-7738655113
Emailid:advyamunaparekh@g
mail.com